

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-51-2020**

Ms. X

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Shri Ryan Menezes with Ms. Gina Almeida and Shri Nigel Fernandes,
Advocates for the Applicant.

Shri S.D. Lotlikar, Special Public Prosecutor with Shri Francisco Tavora,
Special Public Prosecutor for the Respondent No.1.

Shri V.A. Lawande, Advocate for the Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 29 October 2020****P.C. :**

Post the matter on 02.11.2020.

DAMA SESHADRI NAIDU, J.

NH